GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1028 TO BE ANSWERED ON 22ND NOVEMBER. 2019

HOMOEOPATHY UNIT AT CGHS DISPENSARY

1028. SHRI DEVJI M. PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received a large number of representations/ requests from various quarters including Members of Parliament, CGHS beneficiaries etc. for opening of a homoeopathy unit in Dispensary No. 73 situated at Sector 5, Gurgaon since its opening, till-date, if so, the details thereof;
- (b) whether the Government is aware that no action has been taken in the matter so far and the said dispensary is still devoid of this facility despite many such representations/requests;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken/to be taken to initiate the setting up of homoeopathy unit at the said dispensary to overcome the difficulties/hardships being faced by the CGHS beneficiaries/patients?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): Yes. Requests for opening of a homoeopathy unit at CGHS Wellness Centre No. 73 located at Sector-5, Gurgaon have been received from Members of Parliament (MP)/ ex-MPs forwarding therewith representation(s) from some association and CGHS beneficiaries.

One Homoeopathy Unit at the said Wellness Centre has been approved by the Government. Action has been initiated to make it functional.